

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

22 ✓
T.C.P No. 264/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES: Systems Products Enterprises Pvt.Ltd.
V/s.
GMP Technical Solutions Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
①	Shreni Shetty i/b Anblegal	Adv for petitioner	

ORDER

TCP No.264/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 21.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)